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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.174/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> AUGUST, 2018, 10:30 A.M

Name of the Company	Satish Chandra Lakhota & Ors.-Versus-A-One Association of Alliance Club & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Ajit W. Choudhary
- 2) Rupak Ghosh
- 3) Rahul Pandey
- 4) Shailaja Gupta
- 5) Noorul. Islam

Advocate for the  
op.p. parties nos 2, 3 & 4

Noorul. Islam  
Adv  
21/8/2018

129. 21-08-2018 – CP No. 174/KB/2017– Satish Chandra Lakhotia & Ors.  
Vs. A-One Association of Alliance Club & Ors.

O R D E R

No one appeared for the Petitioner.

The Ld. Counsel for the respondent appeared.

It appeared that the pleadings are complete. Written submissions are also filed.

The matter to come up for further consideration on 05-10-2018.



(MADAN B GOSAVI)  
MEMBER(JUDICIAL)